



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,8th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR ORDERS -

18	Cont.Cas.(CrI.)/1/2025 B/O	ADVOCATE GENERAL, ASSAM AND ANR Versus ANIL KUMAR BHATTACHARYYA AND ANR	MR. K K DUTTA PETITIONER IN PERSON	
19	Cont.Cas.(CrI.)/2/2025 B/O	ADVOCATE GENERAL, ASSAM AND ANR Versus PALLAVI TALUKDAR AND ANR	MR. K K DUTTA PETITIONER IN PERSON	

LEAVE NOTE OF ADVOCATES FOR 08/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
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21)	MR. S BANIK	07-04-2025	To	09-04-2025
22)	MR. A BISWAS	09-04-2025	To	10-04-2025

23)	MS. M K BROWN	11-04-2025	To	21-04-2025
24)	MS. R CHOUDHURY	08-04-2025	To	08-04-2025
25)	MR. U SARMA	09-04-2025	To	09-04-2025
26)	MR. J P SHARMA	09-04-2025	To	10-04-2025
27)	MS. D GHOSH	08-04-2025	To	08-04-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
40	WP(C)/1990/2022 B/O	AFSAR ALI AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. Y S MANNAN (P-4,5,6,7,8,9) MR S M ABDULLAH P (P-4,5,6,7,8,9) MD A HUSSAIN MR. M HOQUE MR. J ALI (P-4,5,6,7,8,9)	MR R ISLAM (R-7) MD S HOQUE (R5) SC, SEC. EDU. SC, BTC
41	Cont.Cas(C)/601/2023 B/O	BABITA ADHIKARY Versus SMTI. SURANJANA SENAPATI, ACS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR REZABUL HOQUE	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK
42	WP(C)/2018/2024 B/O	NRIPEN BARO AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, HIGHER EDU SC, BTC
43	WITH WP(C)/45/2024	BAKSA DEGREE COLLEGE, BAGANPARA AND ANR Versus THE STATE OF ASSAM AND 13 ORS	MR. N K KALITA MR D DEKA	SC, HIGHER EDU MR R DHAR (r-6 to14) MR B C MUCHAHARY (r-6 to14) MRS. A BASUMATARY (r-6 to14) SC, BTC
44	WITH WP(C)/48/2024	THAMNA ANCHALIK DEGREE COLLEGE AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. N K KALITA MR D DEKA	SC, HIGHER EDU MR R DHAR (r-6 to 13) MR B C MUCHAHARY (r-6 to 13) MRS. A BASUMATARY (r-6 to 13) SC, BTC
45	WITH WP(C)/421/2024	MAHAMAYA DEGREE COLLEGE AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR H R A CHOUDHURY MR. A F N U MOLLAH MD H R AHMED MR A MALEK	SC, HIGHER EDU MR R DHAR (r-6 to 13) MR B C MUCHAHARY (r-6 to 13) MRS. A BASUMATARY (r-6 to 13) SC, BTC SC, FINANCE

46	WITH WP(C)/1978/2024	BHRIGU SAUD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, HIGHER EDU SC, BTC
47	WITH WP(C)/2079/2024	SUSHANTA KR PATHAK AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, HIGHER EDU SC, BTC
MOTION				
48	WP(C)/1884/2025 FIXED	MEER KASHIM BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, ELEM. EDU SC, SSA
ADMISSION				
49	WP(C)/999/2022 FIXED	ABDUS SABUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM MS S CHAKRABORTY (R-6 & 7)
50	WP(C)/5299/2024 B/O	AMINUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
49	WP(C)/1847/2025 FIXED	SMTI MONGLEMBI DEVI Versus THE STATE OF ASSAM AND ORS	MR. R DE MS. D PATHAK	SC, HEALTH
50	WP(C)/1882/2025 FIXED	SHRI UTPAL BORAH Versus THE STATE OF ASSAM AND ORS	MR. B D CHOWDHURY MR A SAIKIA	GA, ASSAM
ORDERS				
51	WP(C)/1056/2025 WITH OFFICE NOTE, FIXED	KANGKAN PATHAK Versus THE UNION OF INDIA AND 6 ORS	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, L G B R I M H DY.S.G.I.
52	WITH WP(C)/5561/2024	DR. KANGKAN PATHAK Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. A K DUTTA (CGC) MR. K GOGOI (CGC) DY.S.G.I.
	WITH I.A.(Civil)/3603/2024 in WP(C)/5561/2024	DR. KANGKAN PATHAK Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. A K DUTTA (CGC) MR. K GOGOI (CGC) DY.S.G.I.
	WITH I.A.(Civil)/983/2025 in WP(C)/5561/2024	THE UNION OF INDIA AND ORS Versus DR KANGKAN PATHAK	MR. A K DUTTA	MR. R MAZUMDAR

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
47	WP(C)/1984/2025 B/O	SMTI RENU DANGORIA Versus THE STATE OF ASSAM AND 5 ORS	MR. R SHARMA MS P PHUKAN	GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
48	WP(C)/738/2025 FIXED	M/S S.H. ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. R SHARMA, SR. ADV. MS P PHUKAN MR. D DEKA	MR. K N CHOUDHURY(R-1,2,3) MISS. R R KAKATI (R-1,2,3) MR. D J DAS (R1-R3) N GAUTAM(R-1,2,3) MR. TANUZ KASHYAP (R1-R3) SC, I O C
49	WITH WP(C)/6142/2024	M/S S. H. ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 4 ORS	MR. R SHARMA MS P PHUKAN	MR. K N CHOUDHURY (R1-R5) MISS. R R KAKATI (R1-R5) MR. D J DAS (R1-R5) MS N MAHANTA (R1-R5) N GAUTAM (R1-R5)

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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 11

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

12	I.A.(CrI.)/314/2025 FIXED. in CRL.A(J)/1977/2025 WITH CRL.A(J)/1977/2025 (Filing Number) WITH I.A.(CrI.)/1979/2025 (Filing Number)	KRISHNA BHUIYA @ TULSHI BHUIYA Versus THE STATE OF ASSAM AND ANR. Krishna Bhuiya alias Tulshi Bhuiya Versus The State of Assam Krishna Bhuiya alias Tulshi Bhuiya Versus The State of Assam	MR. S C BISWAS FOR LEGAL AID DEEPSIKHA DEVI DEEPSIKHA DEVI	PP, ASSAM
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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
39	Bail Appln./751/2025 WITH OFFICE NOTE, FIXED B/O	JEKI GARH Versus THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
ADMISSION				
40	Crl.Pet./10/2022 B/O	ANINDITA DUTTA AND ANR Versus HAMANTA DAS	MR C BARUAH MR. B BARUAH MR S HUSSAIN	MR. S C BISWAS MR. D BANIA MR. P S BISWAS MS. R DEVI
HEARING				
41	Crl.A./220/2021 3 Y 4 M 8 D :WITH LCR 4 FILES, B/O	MD. SULTAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. R BARUAH MR. A SARMAH MR. D BORA MR. N MAHAJAN	PP, ASSAM

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25)	MR. U SARMA	09-04-2025	To	09-04-2025
26)	MR. J P SHARMA	09-04-2025	To	10-04-2025
27)	MS. D GHOSH	08-04-2025	To	08-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,8th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
29	CRP(IO)/124/2025 FIXED	SYEDA MERIJANA BEGUM AND 3 ORS, Versus LOKNATH UPADHYAYA	MR G BHARADWAJ MD F FARIDI	
ADMISSION				
30	WP(C)/1990/2021 PART-HEARD, FIXED	MAMTAJ BEGUM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, ELEM. EDU SC, SSA

LEAVE NOTE OF ADVOCATES FOR 08/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
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10)	MR. O P BHATI	05-04-2025	To	10-04-2025
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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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WITHDRAWAL

20	Bail Appln./1848/2024 WITH CASE RECORD (SCANNED COPY), B/O	KHALID AHMED BARBHUIYA AND ANR. Versus THE UNION OF INDIA	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR S H SIKDAR MD R ISLAM MD IMRAN	SC, DRI DY.S.G.I.
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BAIL HEARING (BA)

21	Bail Appln./102/2025 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	SRI JOHORLAL MORANG Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
43	WP(C)/916/2020 FIXED	RATAN BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. M SARANIA MD. S U AHMED	MR. B K SEN (R-5&6) MS. M BHATTACHARJEE, ADDL. SR GA, ASSAM (R- 3,4) SC, BTC
44	Crl.Pet./36/2023 WITH LCR 1 FILE (SCANNED COPY), FIXED	RAMAKANTA DEURI Versus THE STATE OF ASSAM AND ANR	MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. P DUTTA MS G SWAMI	PP, ASSAM
ORDERS				
45	I.A.(Civil)/1117/2025 B/O in WP(C)/1587/2025	GUNENDRA KUMAR NATH Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS K BHATTACHARYYA	SC, CO OP
	WITH WP(C)/1587/2025	GUNENDRA KUMAR NATH Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR. M U MAHMUD MR M SAHEWALLA MS G DUGAR MR S ISLAM MS K BHATTACHARYYA MS. D BORA MS. B CHETIA MS. F RAHMAN	SC, CO OP
HEARING				
46	WP(C)/1765/2023 FIXED	SIMPLEX INFRASTRUCTURES LTD. Versus THE STATE OF ASSAM AND 5 ORS.	DR. ASHOK SARAF MR. S CHETIA MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 08/04/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 4:05 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
39	Bail Appln./1105/2025 B/O	TAYABUR RAHMAN MAZUMDER @ MD BILAL AHMED @ BILAL MASTER Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
MOTION				
40	AB/736/2025 FIXED	SANTANU SARMAH AND ANR Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
WITH				
41	AB/638/2025	HARSH JYOTI BAISHYA Versus THE STATE OF ASSAM	MR. A M BORA MS F BEGUM MR. V A CHOWDHURY MR S PAUL	PP, ASSAM
42	AB/763/2025 FIXED	SRI JAYDEEP BISWAS Versus THE STATE OF ASSAM	MR. S CHAKRABORTY MR D K BHATTACHARYYA MS. L DEKA	PP, ASSAM
43	AB/823/2025 B/O	JAKIR @ ZAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	S S AHMED	PP, ASSAM
BAIL HEARING (BA)				
44	Bail Appln./690/2025 WITH OFFICE NOTE, FIXED	WASEEM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
30	Bail Appln./824/2025 B/O	NAZRUL ALI @ NAZRUL ALI SHEIKH Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
BAIL HEARING (BA)				
31	Bail Appln./415/2025 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	CHAKEDUL HAQUE @ CHHAKEDUL HAQUE Versus NARCOTICS CONTROL BUREAU	MR. A T SARKAR AMINUR RAHMAN	SC, NCB
32	WITH Bail Appln./427/2025	CHAKEDUL HAQUE @ CHHAKEDUL HAQUE Versus NARCOTICS CONTROL BUREAU	MR. A T SARKAR	SC, NCB
33	Bail Appln./934/2025 B/O	RAKESH NGATEY Versus THE STATE OF ASSAM	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
34	Bail Appln./966/2025 WITH OFFICE NOTE, FIXED	SAHED UDDIN ALIAS SAHID AHMED Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODhani	PP, ASSAM
35	Bail Appln./1011/2025 WITH CASE RECORD (SCANNED COPY), BA 643/2025 (D/O), BA 683/2025(D/O), FIXED	KULDEEP YADAV AND 2 ORS. Versus THE STATE OF ASSAM	MR T N SRINIVASAN MR B SINHA	PP, ASSAM
36	Bail Appln./1023/2025 FIXED	SWAPAN DAS Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA MR. SIDHANT DUTTA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/04/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
83	WP(C)/1712/2024 (CONNECTED WITH ITEM NO. 33 IN THE DAILY LIST)	MD. SAIFUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA MS R DUTTA	SC, P AND R.D. GA, ASSAM SC, FINANCE
84	WP(C)/5456/2024 B/O	SAYED AHMED MAZARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, A.H and V. DEPT.
85	WP(C)/5873/2024 WP(C) 5835/2024 (D/O), B/O	SWMDWN BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM SC, BTC SC, FOREST
86	WITH WP(C)/5871/2024	RAJIBUL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM SC, BTC SC, FOREST

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
35	Bail Appln./3719/2024	SAHARUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
MOTION				
36	AB/760/2025 FIXED	ASHAFUL SK @ ASAFUL Versus THE UNION OF INDIA	MR. M A MONDAL MR. A ISLAM	SC, NF RLY
BAIL HEARING (BA)				
37	Bail Appln./3877/2024 WITH CASE RECORD (SCANNED COPY), FIXED	SRI SAWAN NAYAK Versus THE STATE OF ASSAM AND ANR	MR. R SEKHAR MR U S BORGHAIN	MRS. A GAYAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
38	Bail Appln./909/2025 FIXED	SALIM AHMED Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL MR. J N SUWAI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025

14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MS. T SOM	05-04-2025	To	08-04-2025
17)	MR M Z AHMED	07-04-2025	To	09-04-2025
18)	MS B DUTTA	07-04-2025	To	09-04-2025
19)	MR. A M DUTTA	07-04-2025	To	09-04-2025
20)	MR. M RAHMAN	05-04-2025	To	20-04-2025
21)	MR. S BANIK	07-04-2025	To	09-04-2025
22)	MR. A BISWAS	09-04-2025	To	10-04-2025
23)	MS. M K BROWN	11-04-2025	To	21-04-2025
24)	MS. R CHOUDHURY	08-04-2025	To	08-04-2025
25)	MR. U SARMA	09-04-2025	To	09-04-2025
26)	MR. J P SHARMA	09-04-2025	To	10-04-2025
27)	MS. D GHOSH	08-04-2025	To	08-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,8th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
30	Crl.Pet./421/2025 B/O	MD MAFEZ KHAN @ MOFFEZ KHAN Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
BAIL HEARING (BA)				
31	Bail Appln./624/2025 WITH CASE RECORD (SCANNED COPY), FIXED	AZIBUR RAHMAN ALIAS AZIZI @ AJIBUR Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
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19)	MR. A M DUTTA	07-04-2025	To	09-04-2025
20)	MR. M RAHMAN	05-04-2025	To	20-04-2025
21)	MR. S BANIK	07-04-2025	To	09-04-2025

22)	MR. A BISWAS	09-04-2025	To	10-04-2025
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25)	MR. U SARMA	09-04-2025	To	09-04-2025
26)	MR. J P SHARMA	09-04-2025	To	10-04-2025
27)	MS. D GHOSH	08-04-2025	To	08-04-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR TUESDAY, THE 8TH DAY OF APRIL, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE KARDAK ETE

[COURT NO: 20]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]

ORDERS

- | | | | |
|--|--|---|--|
| 1. ELECTION PET.
7/2024
FIXED | TADAR MANGKU
VERSUS
TAI NIKIO | K POSI
D TADAR | PRITAM TAFFO
RINCHIN LEDO
THUNGON
TABING LAMGU
P K TIWARI,
SR. ADVOCATE |
| WITH
I.A.(C) 54/2025
IN ELECTION PET.
7/2024 | TADAR MANGKU
VERSUS
TAI NIKIO | K POSI | P K TIWARI,
SR. ADVOCATE |
| WITH
2. REP 1/2024 | TAI NIKIO
VERSUS
TADAR MANGKU | PRITAM TAFFO
RINCHIN LEDO
THUNGON
TABING LAMGU | |
| 3. I.A.(CRL.) 27/2025 | MUSTAB AHMED
VERSUS
THE STATE OF AP | ASO DALBONG | PP OF AP |
| WITH
4. AB 149/2024 | MUSTAB AHMED
VERSUS
THE STATE OF AP | TABIT TAPAK
ASO DALBONG
R ISLAM
T TABING | PP OF AP |



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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR TUESDAY, THE 8TH DAY OF APRIL, 2025]

BEFORE

HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR

[COURT NO: 23]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT

**THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I]**

ORDERS

- | | | | | |
|----|---|---|---|--|
| 1. | I.A.(C) 92/2025
B/O
IN ELECTION
10/2024
WITH
ELECTION PET. 10/2024 | PET. TABA TEDIR
VERSUS
TOKO TATUNG | TAR TORUM | DOGE LONA |
| | I.A.(C) 192/2024
IN ELECTION
10/2024
WITH
I.A.(C) 241/2024
IN ELECTION
10/2024
WITH
I.A.(C) 14/2025
IN ELECTION
10/2024
WITH
I.A.(C) 86/2025
IN ELECTION
10/2024 | PET. TABA TEDIR
VERSUS
TOKO TATUNG

THE DEPUTY COMMISSIONER
CUM DISTRICT ELECTION
OFFICER
VERSUS
TABA TEDIR AND ANR

TOKO TATUNG
VERSUS
TABA TEDIR

TOKO TATUNG
VERSUS
TABA TEDIR

TOKO TATUNG
VERSUS
TABA TEDIR | TAR TORUM

KHOGEN BUI
T TORUM
PARSWAJYOTI
DAS NAIR
H RAHMAN
G ALAM

TETO TABA
D CHADA

TOKGE DARIN

DICKY PANGING | DOGE LONA

DICKY PANGING
DAINA TAMUK
DOGE LONA
KIRMAR ADO
TOKGE DARIN
MARGE D

TAR TORUM

TAR TORUM

TAR TORUM

TAR TORUM |